# GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

# RAJYA SABHA

UNSTARRED QUESTION NO- 2238 ANSWERED ON- 07/08/2025

## STATUS OF KHELO INDIA PROJECTS IN ANDHRA PRADESH

#### 2238 SHRI SANA SATHISH BABU:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

- (a) the total number of Khelo India projects sanctioned for Andhra Pradesh, and how many have been completed till date;
- (b) the details regarding the financial allocations and actual fund releases for these projects; and
- (c) whether the Ministry has set timelines for the completion of pending projects, including the eight lane synthetic athletic track at Jawaharlal Nehru Technological University (JNTU), Kakinada and the steps being taken to expedite project execution and ensure timely release of funds to support the development of sports infrastructure in the State?

#### **ANSWER**

### THE MINISTER OF YOUTH AFFAIRS & SPORTS

### (DR. MANSUKH MANDAVIYA)

- (a) and (b) The details of the sports infrastructure projects approved and their sanctioned cost, funds released and their physical and financial progress under Khelo India Scheme across the country, including in the State of Andhra Pradesh, are available in public domain on the dashboard of the Ministry at https://mdsd.kheloindia.gov.in.
- (c) As per the guidelines of the Khelo India Scheme, all infrastructure projects sanctioned under the Scheme are required to be completed within two years from the date of sanction. The responsibility for timely completion, including addressing issues such as land acquisition and obtaining necessary clearances, rests with the respective grantee, including for the project of eight lane synthetic athletic track at Jawaharlal Nehru Technological University (JNTU), Kakinada. To expedite project execution and ensure timely release of funds, the Ministry regularly conducts review meetings with grantee institutions, organizes site visits by the Project Monitoring Committee to assess actual physical progress, and requires the submission of Utilization Certificates for funds already released. These measures enable the Ministry to closely monitor progress, facilitate resolution of any challenges, and support the timely development of sports infrastructure projects in the State.

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